

NEW DELHI, the 4th APRIL, 1989

NOTIFICATION

INCOME-TAX

S.O. In exercise of the powers conferred by item (h) of sub-clause (iv) of clause (15) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby specifies "10 year-9%(tax-free) Secured Redeemable Non-Convertible HUDCO Shelter Bonds(Series II)", issued by the Housing and Urban Development Corporation Limited for the purpose of the said item:

Provided that the benefit under the said item shall be admissible only if the holder of such bonds registers his name and holding with the said Corporation.



(Nutan Sharma)

Under Secretary to the Govt. of India

No. 8315
F.No. 328/20/88-WT.